National Company Law Tribunal

Allahabad Bench

CP NO. 92/ND/2019
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
INATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

NAME OF THE COMPANY: Buddha Hospital put Utd

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act, \$956

SI. NO. Name Designation Representation Signature

1. Mr. Ashok Snivastava — Achocate Jehhoners Danners

2. Santoch Kumar Barnwal — Advolate Pehhoners

3) Value Chance Advolate RESPONDENT

CP NO.92/ND/2014

Parties are represented by their respective counsel. Argument in respect/of setting aside application/recall application as well as delay condonation application are heard. The order is reserved.

The matter be listed on 6th September, 2017.

Dated:11.08.2017

Sri H.P. Chaturvedi/Member (Judiciai)

Typed by: P.K. Jyoti